

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT NEW
DELHI**

Original Application No. 601/2023

Amandeep Kaur

Applicant(s)

Versus

State of Punjab

Respondent(s)

Action taken report of Punjab Pollution Control Board through Environmental Engineer, Regional Office, Batala in compliance to order dated 23.11.2023.

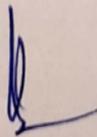
Respectfully Showeth;

- 1) That briefly submitted that the Hon'ble National Green Tribunal has registered the subject cited case on the basis of letter petition written by the resident of Green Avenue, Dhupsari whereby a complaint about illegal dump near the residential area of Green Avenue, Kahnuwan Road, Dhupsari, Batala, Punjab was made. It was alleged that the waste has been collected on both side of 60 feet wide road and main Kahnuwan road and the green area has been turned into dump site. It is the further allegation of the complainant that



some waste collectors also empty their tricycles there and the residents had set the dump on fire which had created the smoke and discomfort as well as hazard to the nearby residents which violates provisions of Solid Waste Management Rules, 2016. The case was registered as O.A No.601 of 2023. The letter petition also states that a complaint was made to the Punjab Pollution Control Board (PPCB), Batala but no action has been taken.

- 2) That after consideration, the Original Application was disposed of by the Hon'ble National Green Tribunal vide order dated 23.11.2023 with direction to the Member Secretary, Punjab Pollution Control Board to duly consider the grievance of the complainant and take appropriate remedial action in accordance with law expeditiously and also to submit the action taken report before the Registrar General of the Hon'ble Tribunal by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF within three months.
- 3) That acting on the complaint and the orders dated 23.11.2023 passed by the Hon'ble Tribunal, the officer of the Board has visited the site on 5.1.2024 and found Municipal Solid Waste is lying in the nearby area of the colony where the complainant is residing. Accordingly, the Environmental Engineer, Regional Office, Batala has issued notice to the Secretary, Municipal Corporation, Batala vide letter no. 210 dated 9.1.2024 to act on the grievance of the complainant immediately and to send action taken report to the office of the Board. A copy of notice issued vide letter no. 210 dated 9.1.2024 is enclosed herewith as **Annexure-A**.



- 4) That in reference to letter dated 9.1.2024 of the Board, the Corporation Engineer, Municipal Corporation, Batala vide letter memo no. 255/24 dated 23.1.2024 has informed the office of Environmental Engineer, Punjab Pollution Control Board, Regional Office, Batala that the garbage dump has been removed in consultation with the complainant and the complainant is now satisfied. A copy of letter memo no. 255/24 dated 23.1.2024 of Corporation Engineer is enclosed herewith as **Annexure-B** for kind perusal.
- 5) That the officer of the Board has also contacted the complainant Ms. Amandeep Kaur resident of Green Avenue, Dhupsari and she was satisfied with the action taken by the Municipal Corporation, Batala.
- 6) That the action taken report is hereby submitted in compliance of order dated 23.11.2023 of the Hon'ble National Green Tribunal.

Submitted by


(Rajesh Kumar)

**Environmental Engineer
Punjab Pollution Control Board
Regional Office, Batala.**

Date: 20/2/2024

Place: Batala



PUNJAB POLLUTION CONTROL BOARD



Regional Office, Plot No. 66, Focal Point, Near- Little Paragon Modern School,
Aliwal Road, Batala, District-Gurdaspur

Tele Fax:- 01871-226033

Website:- www.ppcb.gov.in

email:- ppcbatala@gmail.com

No. 210

Date: 08/01/2024

To

The Secretary,
Municipal Corporation,
Batala.

Sub:-

1. Regarding new Dump in the residential area of Green Avenue, Kahnuwan Road, Dhupsari, Batala.
2. Original Application No. 601/2023 Amandeep Kaur Applicant Versus State of Punjab Respondent.

Ref:- Hon'ble NGT, New Delhi order dated 23/11/2023.

In regard to the above, it is intimated that a complaint has been filed in the Hon'ble NGT by the one of the resident of Green Avenue, Dhupsari regarding the illegal dump near residential area of Green Avenue, Dhupsari Kahnuwan Road, Batala.

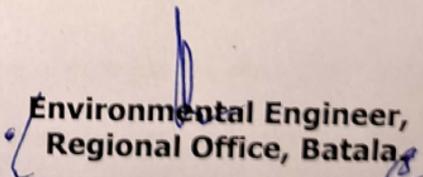
Hon'ble NGT, New Delhi vide its order dated 23.11.2023 directed to duly consider the grievance of the complainant and take appropriate remedial action and asked to submit action taken report.

It further, informed that the site mentioned in the grievance was visited by the Officer of this office on 05.01.2024 and observed that municipal solid waste found lying in the nearby area of the site.

It is pertinent to mentioned that show cause notice was issued to MC, Batala w.r.t violations of Municipal Solid Waste, Rules 2016 by the Board but no reply has been received in this office till date.

It is therefore, requested to act on the grievance of the complainant immediately and send action taken report to this office within 07-days so that the reply may be filed in Hon'ble NGT, New Delhi.

DA/As above.


Environmental Engineer,
Regional Office, Batala

Office of Municipal Corporation, Batala

To,

The Environmental Engineer,
Regional Office, Batala.

M.C.B. 255/24

Date: 23/01/2023

**Subject:- Regarding new Dump in the residential area of Green Avenue
Kahnuwan road Dhupsari Batala.
Original Application no.601/2023 Amandeep Kaur Applicant
V/s State of Punjab Respondent.**

Ref:- Your Office letter no. no.210 dated 09.01.2024.

In reference to above, it is intimated that garbage dump has been removed from the site under complaint. The complainant was also contacted and is satisfied.


**Corporation Engineer,
Municipal Corporation, Batala.**